

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 203/95

Transfar Application No:

DATE OF DECISION: 21.12.95

M B Gaikwad

Petitioner

Mr. B. Ranganathan

Advocate for the Petitioners

Versus

U.O.I. & Ors.

Respondent

Mr. R.K. Shetty

Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri P.P. Srivastava, Member(A)

The Hon'ble Shri

1. To be referred to the Reporter or not ? X

2. Whether it needs to be circulated to other Benches of the Tribunal ? X

V.E.R.
1


Member (A)

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY 400001

O.A.NO. 203/95

date: 21.12.1995

CORAM: Hon. Shri P.P. Srivastava, Member(A)

M.B. Gaikwad
ARDE, Armament Post,
Pashan, Pune 411021
by Mr. Ranganathan, counsel ..Applicant

V/s.

The Govt. of India
through Secretary
Min. of Defence & 17 ors.
by Mr. R.K. Shetty, Counsel ..Respondents

ORDER
[(Per: P.P.Srivastava, Member(A)]

Mr. R K Shetty, counsel for the respondents submits to the court a copy of the order which the respondents have passed on 8th September 1995 granting promotion to the applicant to the grade of Rs.2375-3500 from 10.9.90. In view of this order nothing survives in the O.A.

2. The O.A. is disposed of in view of the order of promotion already granted.

3. Copy of the order dated 8.9.95 was handed over to the counsel for applicant by the respondents counsel.

3. If the applicant is aggrieved by this order he is free to seek remedy ^{as} advised.


(P.P.Srivastava)

Member(A)